

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency with immediate effect:

S.No.	Name & Emp. Code	From	To
1	Ms. Shreya Singh EC:64908405	Asst Ahlmad in the Court of Sh. Ayush Sharma, MM-02, North-West, Rohini Courts, Delhi	JJA in R&I Branch (West), THC, Delhi
2	Sh. Jitender Kumar EC:70317634	JJA in R&I Branch (West), THC, Delhi	Asst Ahlmad in the Court of Sh. Ayush Sharma, MM-02, North-West, Rohini Courts, Delhi
3	Ms. Neemu Chaudhan EC:12581	SJA in R&I Branch, Central, THC, Delhi	SJA in Video Conferencing Room, South-West, Dwarka Courts, Delhi
4	Sh. Sunil Kumar EC: 99228097	JA in Video Conferencing Room, South-West, Dwarka Courts, Delhi	Reader in the Court of Sh. Chandra Shekhar, District Judge (Commercial)-02 (East), KKD, Delhi.
5	Sh. Mukesh Kumar EC:60702172	SJA in Establishment of Family Courts, KKD, Delhi (on diverted capacity)	SJA in Office Pool, Central, THC, Delhi
6	Ms. Geeta Rani EC:53907321	JA in Accounts Branch, West, THC, Delhi	Reader in the Court of Sh. Sanjeev Aggarwal, District Judge, Commercial Court-03, South, Saket Courts, New Delhi
7	Sh. Ravi Sharma EC:79254229	Reader in the Court of Sh. Sanjeev Aggarwal, District Judge, (Commercial 03), South, Saket Courts, Delhi	JA in Accounts Branch, West, THC, Delhi
8	Ms. Santosh Nandy EC:74152962	Asst. Ahlmad in the Court of Sh. Sandeep Gupta, ASJ (SC-RC)-01, East, KKD, Delhi.	Asstt. Ahlmad in the Court of Ms. Akriti Mahendra, MM-04, NDD, PHC, New Delhi.
9	Sh. Ravi Kumar EC:13926	Asstt. Ahlmad in the Court of Ms. Akriti Mahendra, MM-04 NDD, PHC, New Delhi	Asstt. Ahlmad in the Court of Sh. Sandeep Gupta, ASJ (SC-RC)-01, East, KKD, Delhi.
10	Sh. Mohd. Sultan EC:85268921	JA/Ahlmad in the Court of Sh. Gaurav Katariya, MM-07, North, Rohini Courts, Delhi	Reader in the Court of Ms. Manu Shree, MM-03, NDD, PHC, New Delhi
11	Sh. Virpal Singh EC:27647835	JJA/Reader in the Court of Ms. Manu Shree, MM-03, NDD, PHC, New Delhi	Ahlmad in the Court of Sh. Gaurav Katariya, MM-07, North, Rohini Courts, Delhi
12	Sh. Raj Kumar EC:37581090	JA/Ahlmad in the Court of Sh. Dev Saroha, Civil Judge-06, Central, THC, Delhi	Reader cum Ahlmad in the Court of Sh. Kumar Rahul, MM (NI Act) Digital Court-01, North West, Rohini Courts, New Delhi
13	Sh. Rakesh EC:89667031	JJA/Reader cum Ahlmad in the Court of Sh. Kumar Rahul, MM (NI Act) Digital Court-01, North West, Rohini Courts	JJA/Ahlmad in the Court of Sh. Dev Saroha, Civil Judge-06, Central, THC, Delhi
14	Sh. Sunil EC:49278249	Asst Ahlmad in the Court of Sh. Vaibhav Chaurasia, MM-04, North-West, Rohini Courts, Delhi	Asst Ahlmad in the Court of Sh. Anil Kumar, Judge, Family Court-02, South-West, Dwarka (on diverted capacity for a period of one year or till further orders, whichever is earlier)

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S.No.	Name & Emp. Code	From	To
15	Sh. Ajmer Singh Thood EC:57374866	Asst Ahimad in the Court of Sh. Anil Kumar, Judge, Family Court-02, South-West, Dwarka (on diverted capacity)	Ahimad in the Court of Ms. Manisha Khurana Kakkar, ASJ (FTC-01), South, Saket Courts, New Delhi.
16	Sh. Anil Kumar EC:52857765	JJA/Ahimad in the Court of Ms. Manisha Khurana Kakkar, ASJ (FTC-01), South, Saket Courts, New Delhi.	JJA/Asst Ahimad in the Court of Sh. Vaidh Chaurasia, MM-04, North-West, Rohini Courts, Delhi
17	Sh. Kuldeep Singh Yadav EC:76241738	Ahimad in the Court of Sh. Vineet Kumar, ASJ-02 (E-Court), Shahdara, KKD, Delhi.	Ahimad in the Court of Sh. Naresh Kumar Laka, Spl. Judge (CBI) (PC Act)-20, RACC, New Delhi.
18	Sh. Hardeep Singh EC:24680513	Ahimad in the Court of Sh. Naresh Kumar Laka, Spl. Judge (CBI) (PC Act)-20, RACC, New Delhi.	Ahimad in the Court of Sh. Vineet Kumar, ASJ-02 (E-Court), Shahdara, KKD, Delhi.
19	Sh. Ashok Chandra Dhyani EC:10754312	JA in Personal Office of Ms. Shail Jain, Pr. D&SJ, Shahdara, KKD Courts, Delhi	JA in Office Pool, South-East, Saket Courts, New Delhi
20	Sh. Lakpa Tshering Tamang EC: 17932413	JA in Personal Office of Ms. Shalinder Kaur, Pr. D&SJ, South-East, Saket Courts, New Delhi	JA in Office Pool, Shahdara, KKD Courts, Delhi
21	Sh. Kuldeep Singh Rawat EC:13877	Reader in the Court of Ms. Shail Jain, Pr. D &SJ, Shahdara, KKD Courts, Delhi	Reader in the Court of Ms. Shalinder Kaur, Pr. D&SJ, South-East, Saket Courts, Delhi
22	Ms. Usha Allwyn John EC: 38115553	Reader in the court of Ms. Shalinder Kaur, Pr. D&SJ, South-East, Saket Courts, Delhi	Reader in the Court of Sh. Dheeraj Mittal, ASJ (SC-RC), South-East, Saket Courts, New Delhi
23	Ms. Charu Mehra E.C.: 13222	Reader in the Court of Sh. Dheeraj Mittal, ASJ (SC-RC), South-East, Saket Courts, New Delhi	Reader in the court of Ms. Shail Jain, Pr.D &SJ, Shahdara, KKD Courts, Delhi
24	Ms. Rajni Butola EC: 58364675	Reader in the Court of Ms. Charan Salwan, MM(NI Act), Digital Court-01, South-East, Saket Courts, New Delhi	SJA in Copying Agency, RACC, New Delhi
25	Ms. Raj Rani Bharti EC: 28202698	SJA in Mediation Centre, East, KKD Courts, Delhi	Reader in the Court of Ms. Charan Salwan, MM (NI Act) Digital Court-01, South-East, Saket Courts, New Delhi
26	Sh. Jaideep Singh Rawar EC: 22519768	SJA in Office Pool, Admin-II (HQs), Tis Hazari Courts, Delhi	SJA in Mediation Centre, East, KKD Courts, Delhi
27	Sh. Narender Kr. Gautam EC:11709157	JA in Copying Agency, RACC, New Delhi	JA in Office Pool, Admin-II (HQs), Tis Hazari Courts, Delhi

Note: 1. Earlier order No. 5049-5079/P&T/Admn.-II/HQs/Delhi/2023 dated 13/01/2023 in respect of Sh. Anurag J. Lall, J.A. E.C.: 19267058 is hereby cancelled.

2. Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

(Signature)
02.2.2023

(Girish Kathpalia)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

(Signature)

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judges concerned Delhi/New Delhi.
2. Ld. Principal Judge, Family Courts, HQs, Dwarka Courts, New Delhi.
3. The Ld. Officers/Officer-in-charges concerned.
4. The Personal Office of the undersigned.
5. The DDOs, Accounts Branches concerned for further necessary action, as per rules.
6. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/update as per rules.
7. The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
8. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
9. The officials concerned for immediate compliance.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi